

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

In pursuance of Hon'ble High Court Postings/Transfers order No. 74/DHC/Gaz./G-1/M.E.2(a)/2018 dated 23.10.2018 and in partial modification of order No. 403/14574-14603/Power/Gaz./DJ West/2018 dated 06.06.2018, following link Courts are hereby re-constituted to dispose of urgent matters/Inspection applications/ miscellaneous applications, filed in the Courts of the Judicial Officers whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect.

S. No.	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer	3 rd Link Judicial Officer	4 th Link Judicial officer	5 th Link Judicial officer
1	District & Sessions Judge (W)	Ms. Sugandha Aggarwal ADJ-07	Sh. Hasan Anzar, ADJ-06	Ms. Manjusha Wadhwa, ADJ-04	Sh. Deepak Dabas, ADJ-05	Ms. Vandana Chauhan, ADJ-01
2	Sh. Manoj Jain, ADJ-02	Ms. Manjusha Wadhwa, ADJ-04	Sh. Deepak Dabas, ADJ-05	Ms. Vandana Chauhan, ADJ-01	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06
3	Ms. Manjusha Wadhwa, ADJ-04	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07	Sh. Deepak Dabas, ADJ-05	Sh. Manoj Jain, ADJ-02	Ms. Vandana Chauhan, ADJ-01
4	Ms. Vandana Chauhan, ADJ-01	Sh. Deepak Dabas, ADJ-05	Ms. Manjusha Wadhwa, ADJ-04	Ms. Charu Aggarwal, ADJ-03	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06
5	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07	Sh. Manoj Jain, ADJ-02	Ms. Manjusha Wadhwa, ADJ-04	Ms. Charu Aggarwal, ADJ-03	Ms. Vandana Chauhan, ADJ-01
6	Ms. Sugandha Aggarwal, ADJ-07	Sh. Hasan Anzar, ADJ-06	Ms. Charu Aggarwal, ADJ-03	Ms. Vandana Chauhan, ADJ-01	Ms. Manjusha Wadhwa, ADJ-04	Sh. Deepak Dabas, ADJ-05
7	Ms. Charu Aggarwal, ADJ-03	Ms. Vandana Chauhan, ADJ-01	Sh. Deepak Dabas, ADJ-05	Ms. Manjusha Wadhwa, ADJ-04	Sh. Hasan Anzar, ADJ-06	Ms. Sugandha Aggarwal, ADJ-07
8	Sh. Deepak Dabas, ADJ-05	Ms. Manjusha Wadhwa, ADJ-04	Sh. Hasan Anzar, ADJ-06	Sh. Manoj Jain, ADJ-02	Ms. Vandana Chauhan, ADJ-01	Ms. Charu Aggarwal, ADJ-03


DISTRICT & SESSIONS JUDGE (WEST)
(OFFICIATING)

No. 93917-33947
/Power/Gaz./DJ West/2018

Dated, Delhi the 19/11/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. The Administrative Officers (Judicial)/Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The PS to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. Reader to District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (WEST)
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